GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:448
ANSWERED ON:26.08.2004
PROGRESS REPORT OF IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES
Reddy Shri Karunakara G.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the State Governments are required to furnish progress reports of implementation of all the Rural Development Programmes;
- (b) if so, the details thereof;
- (c) whether it is a fact that some States are getting further instalments of funds from the Union Government even without furnishing progress reports;
- (d) if so, the details thereof alongwith the reasons;
- (e) whether the Government has conducted any enquiry in this matter; and
- (f) if so, the action taken against the officials responsible therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (f) A Statement is laid on the Table of the House.

Statement referred to in Reply to Lok Sabha Starred Question Number 448 due for Answer on 26.08.2004.

As per the Guidelines of Sampoorna Grameen Rozgar Yojana (SGRY) and Swarnjayanti Gram Swarozgar Yojana (SGSY) schemes the State Governments are required to furnish Monthly Progress Report of each Scheme to the Ministry by the 20th day of every succeeding month. States are also required to send Annual Progress Reports indicating physical and financial progress during the year.

- 2. Funds for these major rural development programmes are released to the States in two annual instalments. The first instalment is released automatically. The second instalment is released only when certain conditions are fulfilled, such as, release of State share, utilization of 60% of the total funds available and furnishing of Audit Reports/Utilization Certificates.
- 3. Graded cuts are imposed on the second instalment to be released, if the proposals for release of second instalment are received after December. If the proposals are received in January, 10% cut on the second installment is effected. If the proposals are received in February, the cut is 20% and if the proposals are received in March, the cut is 30%.